Name of the Corporate Debtor : SAR ISPAT PRIVATE LIMITED Date of commencement of CIRP: 05th January 2024 (Certfied copy received on 09th January 2024) List of creditors as on: 02/09/2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary o	of claims received	Summary o	f claims admitted	Amount of contingent	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
110.		No. of claims	I I		Amount of claims admitted	claims	not admitted	ver meanon	Amicauc	an,
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	49,87,47,150.00	1	49,87,47,150.00	-	1	-	0	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	-	-	-	-	-	0	
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)	2	1,43,26,73,859.00	2	1,43,26,73,859.00					
8	Operational creditors (other than Workmen and Employees and Government Dues)									
9	Other creditors, if any, (other than financial creditors and operational creditors)									
	Total		1,93,14,21,009.00	3.00	1,93,14,21,009.00	-	-	-		

Annexure-1

Name of the Corporate Debtor : SAR ISPAT PRIVATE LIMITED

Date of commencement of CIRP: 05th January 2024 (Certfied copy received on 09th January 2024) List of creditors as on: 02/09/2024

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

SI		Name of creditor	Identification No.	Details of cl	aim received			Details of claim a	dmitted			Amount of	Amount of any	Amount of	Amount of	Remarks, if any
N	0.													claim not	claim	
				Date of receipt	Amount	Amount of	Nature of	Amount covered by	Amount	Whether	% of voting	claim	that may be set-	admitted	under	
					claimed claim admitted claim security covered by related share in Co								off		verificati	
								interest	guarantee	party?					on	
				-			-	NIL				-			-	

Annexure-2

Name of the Corporate Debtor: SAR ISPAT PRIVATE LIMITED

Date of commencement of CIRP: 05th January 2024 (Certfied copy received on 09th January 2024)

List of creditors as on: 02/09/2024

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.		Name of creditor	Identification No.	Details of claim	received	Details of claim	ı admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any
No	э.			Date of receipt	Amount	Amount of	Nature of	Amount covered by	Whether	% of voting	contingent	any mutual	claim not	claim under	
				_	claimed	claim	claim	guarantee	related	share in	claim	dues, that may	admitted	verification	
						admitted party? CoC						be set- off			

Annexure - 3

Name of the Corporate Debtor : Parakkott Investment India Private Limited Date of commencement of CIRP:17th Oct 2023 (Certfied copy received on 18th Oct 2023) List of creditors as on: 08/11/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. Name of creditor No.					Details of claim adm	nitted			1	of Amount of any mutual	al admitted	Amount of claim under verification	Remarks, if any
	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off			
Prudent ARC Limited (Prudent Trust - 73/22)	23-01-2024	49,87,47,150.00	49,87,47,150.00	Claim against Corporate Guarantee given to	49,87,47,150.00	49,87,47,150.00	NO	100.00		0	0	-	NIL
TOTAL		49,87,47,150.00	49,87,47,150.00									-	

Annexure - 4
Name of the Corporate Debtor: SAR ISPAT PRIVATE LIMITED

Date of commencement of CIRP: 05th January 2024 (Certfied copy received on 09th January 2024)

List of creditors as on: 02/09/2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. Name of creditor								Amount of contingent	Amount of any mutual dues, that	Amount of claim under verification	Remarks, if any
	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	may be set- off		
		-			NIL						
			-								
Total		-	-		-						

Annexure - 5

Name of the Corporate Debtor: SAR ISPAT PRIVATE LIMITED Date of commencement of CIRP: 05th January 2024 (Certfied conv received on 09th January 2024)

				Date of comm	nencement of CI	RP: 05th Januar List of credit		tfied copy received on 2/09/2024	09th January	2024)				
						List of operation	nal creditors	(Workmen)						
							amount in₹)	,						
Sl. No.	Name of authorised representative, if any	Identification No.	Details o	of claim received		Details of c	laim admitte	d	Amount of contingent	Amount of any mutual dues,	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	claim	that may be set-off				
		•					NIL	•						
							nexure – 6							
				Date of comm			y 2024 (Cert	AT PRIVATE LIMIT tfied copy received on 2/09/2024		2024)				
						List of operation (A	nal creditors amount in₹)	(Employees)						1
Sl. No.	Name of authorised representative, if any	Identification Number	Details o	of claim received		Details of c	laim admitte	d	contingent	mutual dues,	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	Remarks for internal purpose
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	ciaim	that may be set off				
1	-													
2							NIL							
3														
4														
Claims	received on account of outs	standing Salaries of Ex-emplo	yees		1			1		1				
							NIL							
Claims	received on account of ou	tstanding Gratuity of ex-em	plovees			<u> </u>	1							

Annexure - 7

Name of the Corporate Debtor: SAR ISPAT PRIVATE LIMITED Date of commencement of CIRP: 05th January 2024 (Certfied copy received on 09th January 2024) List of creditors as on: 02/09/2024

List of operational creditors (Government dues)

(Amount in₹)

Sl.	Details of Claimant	Details of claim			Details o	f claim adm	itted			Amount of	Amount	Amount	Amount of	Remarks, if
No.		received								contingent	of any	of claim	claim under	any
	Department	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
		receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
				admitted		security	guarantee	party?	CoC, if		that may			
						interest			applicable		be set-off			
1	Central Board of Trustees Employee's provident fund Organisation	23-01-2024	1,36,894.00	1,36,894	Provisional Dues Damage and Interest				-	-	1		-	
2	Asst. Commissioner (ST), Commercial Tax Department, Tamilnadu	15-07-2024	1,43,26,73,859.00	1,43,26,73,859.00	CGST, SGST, IGST, interest and penalties									
			1,43,28,10,753.00	1,43,28,10,753						_				

Annexure – 8

Name of the Corporate Debtor: SAR ISPAT PRIVATE LIMITED

Date of commencement of CIRP: 05th January 2024 (Certfied copy received on 09th January 2024)

List of creditors as on: 02/09/2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

S		Name of creditor	Details of claim receive	ils of claim received Details of claim admitted								Amount of			Remarks, if any
N	0.		Date of receipt	Amount claimed		Nature of	Amount			% of voting	contingent claim	any mutual dues, that may	admitted	under verification	
					admitted	claim	covered by security interest	guarantee	1	share in CoC		be set-off			
1										-	-	-	-	-	-
2										-	-	-	-	-	-
3								NIL		-	-	-	-	-	-
4										-	-	-	-		

Annexure – 9

Name of the Corporate Debtor: SAR ISPAT PRIVATE LIMITED

Date of commencement of CIRP: 05th January 2024 (Certfied copy received on 09th January 2024)

List of creditors as on: 02/09/2024

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

Sl.	Name of	Details of	claim		I	Details of claim ad	mitted	Amount of	Amount of any	Amount of	Amount of	Remarks, if any	
No.	creditor	received						continge nt	mutual dues,	claim not	claim		
									claim	that may be set-	admitted	under	
		Date of	Amount	Amount of	Nature of	Amount covered	Amount covered	Whether		off		verificati	
		receipt	claimed	claim	claim	by	by guarantee	related				on	
				admitted		security interest		party?					

NIL